ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/Exp. Obs./Last Visit/EEPS/2021

Dated: 13th May, 2021

To

The Chief Electoral Officers of

1. Assam
2. Kerala
3. Tamil Nadu
4. West Bengal
5. Puducherry
6. Andhra Pradesh
7. Gujarat
8. Jharkhand
9. Karnataka
10. Madhya Pradesh
11. Maharashtra
12. Mizoram
13. Rajasthan
14. Telangana
15. Uttarakhand

Subject:- General Elections to Legislative Assemblies of Assam, Kerala, Tamil Nadu, West Bengal and Puducherry, 2021 and some bye-elections to PCs/ACs (Press Note Dated 26.02.2021 and 16.03.2021) - SOP for Virtual Account Reconciliation Meeting, DEMC Meeting, preparation of DEO’s Scrutiny Reports and Virtual Training - Regarding.

Madam/Sir,

I am directed to state that as per existing guidelines of the Commission, laid down in Part ‘B’ of “Compendium of Instructions on Election Expenditure Monitoring (August, 2020), the Expenditure Observers will have to make their 3rd visit in the concerned district on 25th day after the declaration of results of election and stay in the district for 8 clear days to assist the DEO in scrutinising the statements of accounts of election expenditure submitted by the candidates. Results of General Elections to Legislative Assemblies of Assam, Kerala, Tamil Nadu, West Bengal and Puducherry, 2021 and some bye-elections to PCs/ACs have been declared on 02.05.2021, therefore, the Expenditure Observers are required to make their third and last visit to the Constituencies/District Hq. on 27.05.2021. But, keeping in view of on-going Covid 19 pandemic situation, the Commission has decided that Expenditure Observers shall make their presence by way of Virtual Meeting in the District assigned to them and attend Account Reconciliation Meeting, DEMC Meeting to assist the DEO concerned in preparation of DEO’s Scrutiny Report. The Commission has developed SOP and Schedule in this regard to be followed by Expenditure Observers, District Election Officers and Chief Electoral Officers for Account Reconciliation Meeting, DEMC meeting, followed by preparation of statutory DEO’s Scrutiny Reports etc. (Annexure-A, Copy enclosed).

2. I am, further, directed to state that the Commission has organised a Virtual Training Programme for Expenditure Observers, District Election Officers and the CEOs concerned
on 17\textsuperscript{th} May, 2021 with a view to brief the Expenditure Observers and District Election Officers regarding the modalities of Virtual Meetings to be convened by the DEO with EOs etc. Copy of State wise Schedule containing date/time for the Virtual Training Programme along with the link is enclosed (Annexure-B) herewith. Expenditure Observers and District Election Officers are directed hereby to make themselves convenient to attend the Virtual Training Programme as per the Schedule (Annexure-B).

2. You are requested to bring the above mentioned SOP and the Schedule for Virtual Training Programme to the notice of all concerned District Election Officers in the State/UT, Expenditure Observers and all other concerned for compliance.

Yours faithfully,

(Anup Kumar Khakhlay)
Under Secretary

Copy for necessary action to:

1. Shri D. K. Verma, Dy. Secretary (Ad.VI A) & Nodal Officer, M/o Finance, Deptt. of Revenue, Central Board of Direct Taxes, Room No. 240A, North Block, New Delhi with the request to intimate the IRS(IT) officers (list enclosed) to attend the online Virtual Training on 17.05.2021 as per schedule (Annexure-B) and to get the SOP followed for Virtual Account Reconciliation Meeting, DEMC meeting etc. by the EOs. (dinesh.verma@nic.in) (By Special Messenger/e-mail)

2. Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer, M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs, Room No. 47B, North Block, New Delhi with the request to intimate the IRS(C&IT) officers (list enclosed) to attend the online Virtual Training on 17.05.2021 as per schedule (Annexure-B) and to get the SOP followed for Virtual Account Reconciliation Meeting, DEMC meeting etc. by the EOs. (saansari1967@gmail.com) (By Special Messenger/e-mail)

3. Shri. Vikram D. Murugaraj, Pr. Director & Nodal Officer, O/o the Comptroller & Auditor General of India, 9, Deendayal Upadhyaya Marg, New Delhi-110124 with the request to intimate the IA&AS officers (list enclosed) to attend the online Virtual Training on 17.05.2021 as per schedule (Annexure-B) and to get the SOP followed for Virtual Account Reconciliation Meeting, DEMC meeting etc. by EOs. (vikramdm@cag.gov.in) (By Special Messenger/e-mail)

4. Shri. Ajay Bartwal, Jt. Director Finance/CCA & Nodal Officer, Ministry of Railways, Railway Board, New Delhi with the request to intimate the IRAS officers (list enclosed) to attend the online Virtual Training on 17.05.2021 as per schedule (Annexure-B) and to get the SOP followed for Virtual Account Reconciliation
Meeting, DEMC meeting etc. by EO(s). (ajay.bartwal@gmail.com) (By Special Messenger/e-mail)

5. Shri Swapnil Agrawal, Sr. ACGDA (Admin) & Nodal Officer, O/o the Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi Cantt. 110010 with the request to intimate the IDAS officers (list enclosed) to attend the *online Virtual Training on 17.05.2021* as per schedule (Annexure-B) and to get the SOP followed for Virtual Account Reconciliation Meeting, DEMC meeting etc. by EO(s) (swapnilagrawal.dad@gov.in, anil-pinklist.cgda@nic.in) (By Special Messenger/e-mail)

6. Shri. Vipen Kumar, Senior Accounts Officer & Nodal Officer, M/o Finance, Deptt. of Expenditure, Controller General of Accounts, Mahalekha Niyantrak Bhavan, GPO Complex, E-Block, INA, New Delhi-110023 with the request to intimate the ICAS officers (list enclosed) to attend the *online Virtual Training on 17.05.2021* as per schedule (Annexure-B) and to get the SOP followed for Virtual Account Reconciliation Meeting, DEMC meeting etc. by EO(s) (vipen.gupta@gov.in) (By Special Messenger/e-mail)

7. Shri. R. C. Kumar, ADG & Nodal Officer, M/o Communication, Department of Telecommunication, Room No. 710, Sanchar Bhawan, New Delhi-110001 with the request to intimate the IP&TAFS officers (list enclosed) to attend the *online Virtual Training on 17.05.2021* as per schedule (Annexure-B) and to get the SOP followed for Virtual Account Reconciliation Meeting, DEMC meeting etc. by EO(s) (adgseal.hq.dot@nic.in, swati.shahi@gov.in) (By Special Messenger/e-mail)

8. All Expenditure Observer deployed in the above mentioned States/UTs for necessary action and compliance (As per List).

9. IT Division, Election Commission of India.

10. Director (YS) and Secy. (KR)

(Anup Kumar Khakhlary)
Under Secretary